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3. The seized materials in respect of all the search cases are under investigation. Further action as may be called for under the law will be taken on completion of investigation.

Smuggling of Narcotics into Punjab

- ♦416. SHRI M. KADERSHAH: Will the Minister of FINANCE be pleased to state:
- (a) whether Government's attention has been drawn to a recent report which appeared in the "Hindu" caption "Drug Addiction in Punjab" to the effect that according to the Directorate of Revenue Intelligence, Pakistan and Nepal were dumping large quantities of narcotics in Punjab for consumption by .martial people of the State to weaken the country militarily; and
- (b) if so, what preventive measures Government have taken to curb the smuggling of narcotics into Punjab?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) Yes, Sir. A representative of the Directorate of Revenue Intelligence had expressed the apprehension at the North-West Zone Narcotics Conference at Bombay that narcotics were being smuggled from across the border with Pakistan with a view to create drug addiction amongst the people in the border areas. However, no specific information about the dumping of large quantities of narcotics in Punjab for consumption by martial people of the State to weaken the country militarily has come to the Government's notice.

- (b) The following measures have been taken by the Government to prevent smuggling of narcotics into India-
 - (i) Frequent meetings are held at high levels between officers of Customs, Narcotics Department, State Police, State Excise and Border Security Force mutual exchange of

information and devising of effective measures for prevention of smuggling;

to Questions

(ii) Crash programme has been chalked out for training of officers engaged in antismuggling work. In addition, th? Custom's authorities frequently undertake traffic checking, 'Nakabandi' and Road block at strategic points. With the deployment of Army and Border Security Force on the border, the smuggling is kept under check.

Unsatisfactory lights on runways and taxiivays of Delhi airport

♦417. SHRI KHURSHED , ALAM KHAN:

SHRI IBRAHIM KALANIYA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the pilots of some of the international air lines have complained to the Inter national Airports Authority of India about the unsatisfactory and unsafe lights on the runway and the taxi-ways at the Delhi airport; and
- (b) if so, what steps Government pro pose to take to improve these lights?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b) No such complaint has been received by the International Airports Authority of India. However, some deficiencies in the working of the runway lighting system of Palam Airport had come to the notice of the Authority. These were attended to by the Authority immediately and the runway lighting system is now functioning satisfactorily.